

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
 DATE : 01.12.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	SC 947/1989	DCB CID Unit-IX Vs John William D'Souza	Compliance	PP
2	SC 173/17 @ SC 174/17 @ SC 148/18	The State of Maharashtra (Dharavi Police Station) Vs Pankaj @ Bunty Raju Nair And Ors.	Report	PP
3	SC 476/16	The State Of Nirmal Nagar Police Station. Vs Sukhdev @ Pintu Surendra Sharma And Another 01	Statement Us 313 Cr.P.C.	PP
4	Cri Appeal 26/19	Mohd. Ismail Gulam Mohd. Shaikh@MA-68- 19,BA-110-19 - Applicant, Org. Accused Vs Laxmi Krishna Kamble - Respondent , Org. Complainant	Hearing	K. R. Chaubey S. P. Gupta

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
 DATE : 02.12.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	SC 701/11	The State of Maharashtra (Tilak Nagar Police Station) Vs Sandip Gauraji Mali and 4 Ors.	Hearing on Discharge Application	PP Amit Nalawade
2	Cri Appeal 759/18	Yoginder Chawla S/o. Krishanlal Chawla @ MA 2356-18 @ BA 2350-18 Vs M/s. Beauty XL India Pvt. Ltd. and State of Maharashtra	Hearing	H. M. Savlani Santosh Chari
3	Cri MA 3406/19	Javed Ramzan Khan in Appeal 766/18 Vs The State of Maharashtra and Mrs. Zeba Javed Khan	Reply	S. K Ali & Associates
4	Cri MA 471/20	Shankar Ramaswamy Vs The State of Maharashtra - EOW, Mumbai	Reply	K. M. Singh
5	MA in SC 138/20	Subhash Valmiki Vs State Wadala Police Station	Reply	K. T. Thomas

6	MA in SC 52/20	Devilal Ratanlal Lohar Vs Kamlesh Sohanlal Lohar And 3 Others	Service/ Appearance	Vinod Kashid
7	Cri MA 397/20	Kaushik Sharad Shah in Appeal 171/18, 172/18, 173/18 Vs State and Shiddharth Bhargav Bhatt and 1 other	Service/ Appearance	Kaushik Mhatre
8	Cri MA 537/20	Adil Abbas Lageli Vs State- Dongri Police Station and Gaurabh Sujay Poyrekar	Service/ Appearance	Ashok Rao
9	Cri MA 760/20	Prof. Shraddha Kunal Birwadkar Vs Mayuresh Pradip Devarukhkar and State -Worli Police Station	Service/ Appearance	In person

CITY CIVIL COURT MUMBAI
IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 03.12.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Cri MA 2121/19	Reagan Valerian Fernandes Vs Devendra Vasant Salvi	Hearing	In person
2	Cri MA 2150/19	Reagan Valerian Fernandes Vs Devendra Vasant Salvi	Hearing	In person
3	MA in SC 217/20	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Hearing	Amrish Salunke
4	SC 437/15 @ Exh.150	The State of Maharashtra (DCB, CID, Unit-VI) Vs Sameer Vasant Rohikar And 2 Ors	Report	PP Amin Solkar

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 04.12.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	SC 417/14	The State of Maharashtra (Dharavi P. Stn) Vs Rajendrakumar Ramadhar Kahar	Hearing on Exh.27	PP Amit Nalawade
2	SC 178/17 @ SC 922/19	The State of Maharashtra (Wadala T.T. Police Station) Vs Mohd. Sadiq Wasim Ahmad Shaikh And Ors.02	Say/Reply on Exh.49, 50	PP Subodh Naik Nitin Shejpal
3	Cri MA 1630/19	Charanjeet Chanderpal Vs Mahesh Atamaram Vaswani	Hearing	In person
4	POCSO MA 261/20	Pankaj Arunbhai Koli Vs The State of Maharashtra J.J. Marg Police Station	Hearing	Shivam Mehra
5	Cri MA 638/20	Nizar Noorali Rangara and other Vs The State of Maharashtra - Dongri Police Station	Hearing	SAVJ Law Solution
6	Cri MA 639/20	Hussain Shabir Mukhtyar and other Vs The State of Maharashtra - Pydhonie P. STN	Hearing	Swapna Kode

7	Cri MA 689/20	M/s. Siroya Builders and Developers and others in Revn 237/20 Vs M/s. Softaculations Ltd.	Service/ Appearance	Dilip Mishra
8	MA in SC 126/20	Ved Prakash Chaube Vs State Ghatkopar Police Station	Hearing	Prashant Pandey

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 05.12.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	SC 907/15	The State of Ghatkopar Police Station Vs Girish @ Gopi Pradhan Bhanushali & 3 Ors.	Report	PP Wahab Khan H. E. Mooman Pradeep Singh
2	SC 494/16	The State of Maharashtra (Wadala T. T. Police Station) Vs Rahim Salim Khan And Ors. 01	Admission/ Denial	PP Gyandhar Mishra
3	MA in SC 143/20	Asif Zakhir Multani Alias Jhula Vs State Mumbai Central Railway Police Station	Reply	Priyanka Shukla
4	Misc Appln 443/19	Lalita Manoj Badsiwal Vs Prakash Amila Badsiwal And 4 others	Argument	Chetna Khedekar Abdul Wahab Khan